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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2570/2000
M.A.NO.639/2001

Monday, this the 26th day of March, 2001.

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

1. Amit Rana
S/I Shri Phool Singh Rana,
D-107, Dashrath Puri, Dabri Palam Road,
New Delhi-45.
2. Raghbir Singh Negi
S/O Shri B.S.Negi,
C-566/A LIG Flats, Brij Vihar,
Ghaziabad UP.
3. Gursewak Singh Randhawa
S/O S. Kashmir Singh Randhawa,
58 N CBI Colony, Vasant Vihar,
New Delhi-57.
4. Ganesh Dutt
S/O Late Shri Shiv Dutt
H.No.22 Gali No.10,
Block A, Dayal Pur, Delhi.
5. Harinder Kumar
S/O Shri Jaipal Singh
B-4/3A, Gamri Extension,
Delhi-53.
6. Surinder Singh
S/O Sh. Ram Chander
H.No.2, Mahipalpur Village,
New Delhi-37.
7. Hari Shankar Sah
S/O Shri Shiv Narayan Sah
Shahji Luggage Emporium,
14/1 Yusul Sarai, New Delhi.
8. Tejender Singh Thapliyal
S/O Shri Suraj Singh Thapliyal
Qr.No.324, Sector II,
Sadiq Nagar, New Delhi-49.
9. Harvinder Kumar Sharma
S/O Shri Mangat Ram
H.No.813, Sector-3,
Pushp Vihar, MB Road,
Saket New Delhi-17.
10. Sandeep Kumar Tiwari,
S/O Sh. B.L.Tiwari,
H.No.H-535, Sarojini Nagar,
New Delhi-23.

M.J.

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11. Attar Singh Dhaiya,
S/O Shri Lakshmi Chand,
Village Sultan Pur Dabas,
PO Pooth Khurd, Delhi-39.
12. Rajpal,
S/O Shri Lakshmi Chand
Village Sultan Pur Dabas,
PO Pooth Khurd, Delhi-39.
13. Mahender Singh
S/O Shri Chatarpal Singh
C/O Jagdish Parsad Yadav,
F-112, Nanak Pura,
New Delhi.
14. Umesh Adhikari
S/O Shri B.B.Chatri,
45-H CBI Colony, Vasant Vihar,
New Delhi.

...Applicant.

(By Advocate: Shri M.M.Sudan)

VERSUS

Union of India
through

1. Secretary,
Ministry of Personnel,
Public Grievances & Pensions,
Dept. of Personnel & Training,
North Block, New Delhi.
2. The Director,
Central Bureau of Investigation,
CGO Complex, Block No.III,
Lodhi Road,
New Delhi-3.

...Respondents.

(By Advocate: Shri H.K.Gangwani)

O R D E R (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:-

Applicants by the present OA have claimed appointment as Constable in CBI. By an order ^{later on} passed by the Director, CBI, the entire process of selection have been cancelled. Applicants, in the circumstances, seek to impugn the order cancelling the entire selection process. In the circumstances, we find that the present OA will no longer survives. The same is accordingly

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disposed of by giving liberty to the applicants to impugn the order cancelling the selection process by filing an independent OA, if so advised.

2. MA-639/2001 which seeks amendment of the OA is also disposed of. No order as to costs.

S.A.T. Rizvi

(S.A.T. Rizvi)
Member (A)

/sunil/

Ashok Agarwal

(Ashok Agarwal)
Chairman

OA served
Already
Counter filed in this case
Rej. not filed, But
OA - Not affected